
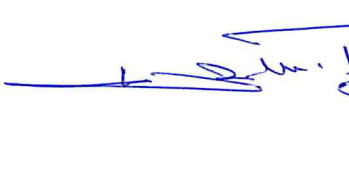


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 06.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 122/2017	-	For filing objections	Rule-4 of IB	New Age Real Properties, LLP Vs Bhuvana Infra Projects Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	DR K. S. Srinivas Advocate 9959223615	Petitioner	
2)	K. Ravichandran Nahan Advocate 9966006658	Respondent C.D.	 6/12/17

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. He has filed objections. List it for hearing on 19/12/2017.


Member (T)


Member (J)